

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI: DATED THE 17th December, 1976.

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NOTIFICATION
INCOME TAX

No.1584(F.No.497/155/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Basava Samiti, Bangalore' for the purpose of the said section for and from assessment year 1969-70.

Sd/-

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2. The Commissioner of Income-tax, Karnataka-I, Bangalore, with reference to his letter No.CIB.718/11/76-CIT-I dt. 4.11.76.
3. All Commissioners of Income-tax.
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(B.V. RAMAN)

ASSISTANT DIRECTOR OF INSPECTION
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